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States/UTs	2007-08	2008-09	2009-10	2010-11	2011-12
West Bengal	9752	9802	9530	8832	9353
Andaman and Nicobar Islands	16	16	17	19	18
Chandigarh	2	2	2	2	2
Dadra and Nagar Haveli	27	26	23	22	22
Daman and Diu	2	3	3	3	3
Delhi	44	43	46	44	39
Lakshadweep	3	3	3	3	3
Puducherry	35	33	32	31	27
ALL INDIA	195223	195314	188992	197323	195246

Source: Land Use Statistics released by Directorate of Economics & Statistics, Ministry of Agriculture.

Hurdles in providing compensation to families of farmers who committed suicide

- 124. SHRIMATI SASIKALA PUSHPA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government compensates the families of farmers who had committed suicide;
- (b) if so, the details thereof, including the amount of compensation being paid to each such family and the total amount paid so far during the last two years, year-wise, State-wise;
- (c) whether it is a fact that there are hurdles in distribution of compensation to such families, if so, the details thereof; and
 - (d) the steps taken by Government to remove such hurdles?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (d) Agriculture is a State subject under the Constitution and therefore, State Governments take appropriate measures for development of agriculture sector and welfare of farmers, including payment of compensation to the bereaved families of farmers affected by suicide.

Amount of compensation to the family of farmers who commit suicide is decided by the respective State Government. Similarly, the hurdles, if any, in distribution of compensation to such families are also resolved by the respective State Government.